## **CALENDAR OF LOK ADALAT FOR THE YEAR 2015.**

The following calendar of Lok Adalat is prepared by National Legal Services Authority, to be held countrywide throughout the year.

Sl No. **Dates Subject Matter** 14<sup>th</sup> February, 2015 1. Bank matters:-Section – 138, NI Act, Recovery suits etc. (pending and pre-litigation matters) 14<sup>th</sup> March, 2015 2. Revenue, MNREGA, Land Acquisition Cases 11<sup>th</sup> April, 2015 3. **Labour & Family Matters** 9<sup>th</sup> May,2015 MACT and Insurance Claims (to be 4. scheduled as per the court summer 0r vacation) 13th June, 2015 11<sup>th</sup> July, 2015 5. Electricity/Water/Telephone/Public Utility disputes 8<sup>th</sup> August, 2015 6. Consumer Disputes/Tax Matters 12<sup>th</sup> September, 2015 7. Criminal compoundable matters 10<sup>th</sup> October, 2015 8. Traffic, Petty matters, Municipal Matters

National Lok Adalat

9.

November/December

Secretary,

High Court Legal services Committee, Calcutta.